

IN THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE

O.A. No. 264 of 2020 (SZ),

Tribunal on its own motion- SUO MOTU
Based on the News item in The Hindu E-paper,
Chennai Edition Dated: 30.11.2020,
"Days After rain, water stagnation continues
to plague many areas of Chennai".

----- Applicant(s)

-Versus-

- 1) The Principal Secretary to Govt. of Tamil Nadu,
Health and Family welfare Department,
Govt. Secretariat, Fort George,
Chennai, Tamil Nadu 600 009.
- 2) The Secretary to Govt. of Tamil Nadu,
Department of Environment & Forests,
Govt. Secretariat, Fort George,
Chennai, Tamil Nadu 600 009.
- 3) The Additional Chief Secretary to Govt. of Tamil Nadu/
Revenue and Disaster Management Department,
Govt. Secretariat, Fort George,
Chennai, Tamil Nadu 600 009.
- 4) Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort George,
Chennai, Tamil Nadu.
- 5) The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy
Chennai, Tamil Nadu 600 032.


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- 6) Tamil Nadu Water Supply and Drainage Board,
Rep., by its Managing Director,
31, Kamarajar Salai, Chepauk,
Chennai 600 005.
- 7) The District Collector,
Chennai District,
District Collector Office,
No.62, Rajaji Salai,
4th Floor, Chennai – 600 001.
- 8) The District Collector,
Chengalpet District,
Collector Office, GST Road,
Chengalpattu – 603 001.
- 9) The District Collector,
Thiruvallur District,
Thiruvallur – 602 001.
- 10) The District Collector,
Kancheepuram District,
Kancheepuram – 631 501.
- 11) Greater Chennai Corporation,
Rep., by its Commissioner,
Ripon Building,
Chennai - 600 003.
- 12) Chennai Metropolitan Water Supply & Sewerage Board,
Rep., by its Managing Director,
No.1, Pumping Station Road,
Chintadripet, Chennai – 600 002.
- 13) Commissioner of Revenue Administration,
Rep., by its Additional Chief Secretary,
Ezhilagam,
Chennai-600005.

----- Respondents


Superintending Engineer,
Storm Water Drain Department
Greater Chennai Corporation

STATUS REPORT SUBMITTED ON BEHALF OF THE
11TH RESPONDENT

I S.P. Balasubramanian, Son of Mr.Subbaih, Hindu aged about 58 years, Superintending Engineer, Storm Water Drain Department, Greater Chennai Corporation, Ripon buildings, Chennai – 600 003, do hereby solemnly affirm and sincerely state as follows:

2. I am the Superintending Engineer, Storm Water Drain Department of Greater Chennai Corporation and I am well acquainted with the facts of the case from the records and as such I am filing this affidavit on behalf of the 11th respondent.

3. I respectfully submit the action taken for preventing rain water stagnation at those places, published in the Hindu daily Newspaper and other Newspapers:

1. Baba Nagar and surrounding areas.

Construction of Storm Water Drain at Baba nagar 3rd main road, R K Link road, Srinivasa nagar main road and surrounding roads for a length of 5.25 Km at a cost of Rs.22.94 crore. With disposal to Thanikachalm Canal has been taken up under Kosasthalaiyar basin ISWD scheme and the works are in progress. Work will be completed by end of July 2022. As temporary measure adequate number of High power motors will be engaged for bailing out of rain water to the arterial drain at IRR.

2. Ambattur Area – Surplus Canals

The improvement works to the Ambattur Surplus Canal and Korattur Surplus Canal for a length of 7.22 km at an estimate cost of Rs.150.80 crore including construction of flood protection wall wherever required has been


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taken up under the ISWD project of Kosasthalaiyar Basin under ADB fund. The works are in Progress.

3. P.V.Rajamannar Salai

Construction of storm water drain at PV Rajamannar salai has been completed for a length of 937 m at a cost of Rs.2.70 crore under CMCDM fund. Construction of storm water drain at RK Shanmugam Salai, PV Rajamannar Salai, Lakmanaswamy Salai, Ramasamy Salai has been taken up at an amount of Rs.29.28 Crore under Singara Chennai 2.0. Tender to be recurred on 15.03.2022. Evaluation of Tender is in progress. Further, in order to reduce the load from various streets from upper catchment, it is proposed to take up another diversion disposal route of construction of storm water drain at Munusamy Street, Link Road, Kanu Nagar main road with disposal to Adyar River at an estimate cost of Rs.15.76 crore under Singara Chennai 2.0 works are in progress. As temporary measure adequate number of High power motors will be engaged for bailing out of rain water to MGR canal.

4. MGR Canal

MGR Canal starts from Lakshmanasamy salai to Adyar River. The length of the canal is 1.80 km. The encroachments at the start of the canal has been removed on 21.02.2021 near Lakshmanasamy salai for free flow of rain water. The desilting of the MGR canal is being carried out routinely using the Robotic Excavator before monsoon every year and free flow of rain water is ensured,

5. Alagappa Road

Construction of missing link storm water drain has been completed at Alagappa road for a length of 320 m at an estimated cost of Rs. 74.45 lakhs under CMCDM fund. Further, Highways Department has carried out


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the Demolition and Reconstruction of storm water drain at Poonamalle High Road in this junction.

6. EVK Sampath Road and Jothi Venkatachalam Street

Construction of missing link storm water drain at EVK Sampath road for a length of 1200 m at a cost of Rs. 2.62 Crore has been completed under CMCDM fund. It is proposed to take up the construction of storm water drain at Jothi Venkatachalam street with disposal to Poonamalle High Road and to Cooum River. The Estimate cost for the construction of storm water drain is Rs.1.50 crore for a length of 600km Works are in progress. The works will completed before July 2022. As temporary measure adequate number of High power motors will be engaged for bailing out of rain water to the arterial drain in Anderson Church campus.

7. Bharathidasan colony near Kasi Theatre

Highways Department has carried out Reconstruction of dilapidated Storm Water Drain for a length 20 m at IRR road near Kasi Theatre for free flow of rain water to Adyar river. Due to this rectification work, rain water stagnation is prevented in Bharathidasan colony main road. Further Highways Department has taken up the construction of macro drain from Bharathidasan colony main road to Adyar river.

8. Tana Street

Demolition of old drain and Reconstruction of storm water drain has been completed at Tana street for a length of 650m at a cost of Rs.1.50 crore with disposal to Otteri Nullah, under Capital Fund.


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9. Ritherton Road

Construction of Missing link storm water drain has been completed at Ritherton road under CMCDM fund for a length of 864 km at a cost of Rs.2.80 crore.

10. Waltax Road

This road belong to Highways Department. Highways Department has taken up the construction of storm water drain at Waltax road and work is in progress. Further Storm water drain from Waltax road to buckingham canal through Kalyanapuram slum has been completed under capital fund by GCC.

11. K.P.Park – Pulianthope High Road

It is proposed to take up construction of storm water drain at Pulianthope High road and other surrounding roads for a length of 2.05 Km at a cost of Rs.7.41 Crore work is in progress. As temporary measure adequate number of High power motors will be engaged for bailing out of rain water to MGR canal.

12. Flood mitigation measures for prevention of rain water stagnation in Jalladianpettai, Pallikaranai, Medavakkam, Mylai Balaji Nagar, Madippakkam, Semmanchery

It is proposed to take up construction of integrated storm water drain in Kovalam basin in M1&M2 component under KfW fund for which KfW has appointed Design and Supervision Consultant. The consultants will be submitting the DPR and the ISWD network by August Accordingly, the ISWD work will be carried out. Further to avoid rain water stagnation in Semmanchery and to avoid water entering the Pallikaranai Marsh Land from upper catchment area, it is proposed to take up the construction of Double Vent storm water drain of size 3.50x3.50m at a cost of Rs.120 crore for a length of 4.30km for which it has been requested to CRA for providing funding under SDRF. Highways Department has also proposed to take up construction of Double vent storm water drain at


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Pallavaram Radial Road and at Perumbakkam main road for disposal of rain water to Buckingham Canal.

13. Kallikuppam

It is proposed to take up construction of Integrated storm water drain in kallikuppam area in package No 5 at a cost of Rs.61.41 Crore in Kosasthalaiyar Basin ISWD Project. Works are in progress. LOA issued on 23.02.2021. The time period for completion of the works is 24 months by 11.01.2023.

Dated at Chennai this the 17th Day of March, 2022



Counsel for the 11th Respondents



Respondent
Superintending Engineer,
Storm Water Drain Department,
Greater Chennai Corporation

Verification

It is verified that what is stated above paragraphs are true and correct to the best of my knowledge and belief

Dated at Chennai this the 17th Day of March, 2022



Respondent
Superintending Engineer,
Storm Water Drain Department,
Greater Chennai Corporation

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TRIBUNAL SOUTHERN ZONE
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----- Petitioner

-Vs-

The Commissioner,
Greater Chennai Corporation,
----- Respondents

COUNTER AFFIDAVIT ON
BEHALF OF THE 11TH
RESPONDENT

Ms. Ramadevi

Counsel for Respondents